

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1118 of 2019**

**IN THE MATTER OF:**

**Go Airlines (India) Limited**

**...Appellant**

**Versus**

**Sovika Aviation Services Private Limited**

**...Respondent**

**Present:**

**For Appellant: Mr. Krishnendu Datta, Advocate, Mr. Sameer Abhyankar,  
Mr. Amish Tandon, Mr. Akshay Joshi, Advocates**

**For Respondent: Mr. Lzafeer Ahmad, Advocate**

**ORDER**

**03.02.2020** Learned Counsel for Appellant states that the Appellant does not want to file rejoinder.

List the Appeal 'for admission (after Notice)' on **04<sup>th</sup> March, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*pks/md*